

an hour for broadcast from All India Radio in two spells of 15 minutes each. The order in which the various parties broadcast was determined by a draw of lots under the supervision of the Chief Electoral Officer concerned. No time was allotted to independent candidates.

The question of allotting time to social organisations, commercial organisations, educational institutions etc., did not arise in the context mentioned above.

अमेरिकन-यूनिवर्सल कम्पनी, फरीदाबाद को आर्डर दिया जाना

5107. श्री मनोहर लाल : क्या रक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या एच० ए० एल० कानपुर के जनरल मैनेजर ने संजय गांधी के कहने पर अमेरिकन यूनिवर्सल कम्पनी फरीदाबाद को 8 लाख रुपये के आर्डर दिए थे ;

(ख) क्या स्कूटर्स इण्डिया (एक सरकारी उपक्रम) को दिया गया आर्डर केवल 3 लाख रुपए का था और नियमों का उल्लंघन करके 9 लाख रुपया अमेरिकन यूनिवर्सल कम्पनी फरीदाबाद को अग्रिम दिया गया ; और

(ग) क्या इस कम्पनी को जमानत की धनराशि जमा करवानी चाहिये थी ?

रक्षा मंत्री (श्री जगजीवन राम) :

(क) हिन्दुस्तान एरोनाटिक्स लिमिटेड ने मार्च, 1977 में मैसर्स अमेरिकन यूनिवर्सल कम्पनी फरीदाबाद को औजारों तथा कुछ कल पुर्जों के निर्माण के लिए 732 लाख रुपए के आर्डर दिए थे। परन्तु यह अर्थ लगाने के कोई कारण नहीं हैं कि आर्डर श्री संजय गांधी के कहने पर दिया गया था।

(ख) औजार तथा निर्मित कल पुर्जों के मैसर्स कूटर्स इण्डिया लिमिटेड के साथ

चर्चाधीन प्रस्तावित आर्डर 927 लाख रुपए के थे। उन्हें इस लिए आर्डर नहीं दिया गया क्योंकि उनका मूल्य एवं माल देने की शर्त इतनी अनुकूल नहीं थी जितनी मैसर्स अमेरिकन यूनिवर्सल कम्पनी की थी। सामान्य प्रक्रिया के अनुसार मैसर्स अमेरिकन यूनिवर्सल कम्पनी को बैंक की गारंटी पर एक लाख रुपए अग्रिम दिए गये थे।

(ग) मैसर्स अमेरिकन यूनिवर्सल कम्पनी द्वारा बैंक की गारंटी दे दिये जाने के कारण उससे जमानत के रूप में किसी प्रकार की रकम लेने का प्रश्न नहीं उठता।

एच एस 748 यात्री विमान का निर्माण

5108. श्री मनोहर लाल : क्या रक्षा मंत्री यह बताने की कृपा करेंगे कि कानपुर स्थित हिन्दुस्तान एरोनाटिक्स लिमिटेड में एच एस 748 यात्री विमान का निर्माण किन कारणों से बन्द किया जा रहा है जबकि समूचे देश में यात्री विमान कहीं भी नहीं बनाए जाते ?

रक्षा मंत्री (श्री जगजीवन राम) :
इण्डियन एयरलाइंस अथवा किसी अन्य उपभोक्ता/ग्राहक से विमानों के आर्डर न मिलने के कारण हिन्दुस्तान एरोनाटिक्स लिमिटेड कानपुर में एच एस-748 यात्री विमान के निर्माण को निलम्बित कर दिया गया है।

Enquiry instituted against Officers attached to Former Ministers

5109. SHRI MANOHAR LAL:
SHRI NATHUNI RAM:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether any enquiries are being instituted against Special Assistants/Additional Private Secretaries and other Gazetted Officers attached to

former Prime Minister and other Ministers of the Congress Government;

(b) whether they have furnished details of their assets acquired by them during their tenure with them and if so, the details of these assets; and

(c) how many of the Special Assistants/Private Secretaries borne on the staff of the former Prime Minister and Ministers tendered their resignation after the change of Government?

THE MINISTER OF HOME AFFAIRS: (SHRI CHARAN SINGH) (a) to (c). The reference in the question presumably is to the gazetted officers who were employed on the personal staff of the members of the former Council of Ministers, immediately preceding the last general elections to Parliament.

The relevant information is being collected.

Officers brought to the Centre at the instance of Former Ministers

5110. SHRI MANOHAR LAL: Will the Minister of HOME AFFAIRS be pleased to state the number of officers of the rank of Deputy Secretary and above brought to the Centre at the instance of the former Ministers during Emergency?

THE MINISTER OF HOME AFFAIRS (SHRI CHARAN SINGH): The infor-

mation is being collected and would be laid on the table of the House.

Members of Parliament under Detention during the Emergency

5112. SHRI C. K. CHANDRAPPAN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) how many Members of Parliament were kept under detention during the emergency, their names, duration of detention and places where they were kept under custody;

(b) the facilities provided to these prisoners in jails;

(c) the daily or monthly allowance provided to each of them;

(d) whether Government received any complaint from any one of them about maltreatment by police, while in prison and if so, the details thereof; and

(e) whether these Members of Parliament were allowed to receive their salaries from Parliament while they were in detention?

THE MINISTER OF HOME AFFAIRS (SHRI CHARAN SINGH): (a) to (e). The required information is being collected from the State Governments and the Union Territory Administrations and will be laid on the Table of the House.

According to available information 49 Members of Parliament were detained during the period of emergency from 25th June, 1975 to 21st March, 1977. Their names are given in the attached statement.